

1	2	3	4	5
7.	MIZORAM			
	1. Aizawl	—	—	50.00
8.	BIHAR			
	1. Bhojpur	—	—	50.00
	2. Purnia	—	—	50.00
	3. Khagaria	—	—	50.00
	TOTAL	600.00	492.41	200.00

Proposal for Decontrol of Sale of Cement

1001. SHRI BANWARI LAL PUROHIT:

Will the Minister of INDUSTRY be pleased to state:

(a) whether there is a proposal under consideration of Government to fully decontrol the sale of cement;

(b) if so, when a final decision in this regard is likely to be taken; and

(c) to what extent Government will exercise control on the price of cement after decontrol of the sale of cement?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): (a) to (c). The Government have been progressively reducing the price and distribution controls on the cement industry, in recent years. However, no decision has been taken so far to decontrol cement fully.

Supply of Power to Cooperative Group Housing Societies in Delhi

1002. SHRI BANWARI LAL PUROHIT:

SHRI K.N. PRADHAN:

SHRI PRATAP BHANU SHARMA:

Will the Minister of ENERGY be pleased to state:

(a) whether he had a meeting on 25 May, 1988 with officials of the Delhi Electric Supply Undertaking to expedite supply of power to the Co-operative Group Housing Societies in Delhi;

(b) if so, the reasons for delay in supplying power to flats already completed by the Group Housing Societies in Delhi; and

(c) the time by which the Delhi Electric Supply Undertaking will be able to give temporary/permanent electricity supply to the Co-operative Group Housing Societies in Mayur Vihar Phase-2?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRI KALPNATH RAI)
(a). Yes, Sir.

(b) and (c). The Delhi Electric Supply Undertaking has been instructed to complete the electrification of Colonies, where prescribed commercial formalities on the

part of the Colonising Agencies/Cooperative Group Housing Societies stand completed, within six months.

World Bank Loan for Power Project in U.P.

1003. DR. DATTA SAMANT: Will the Minister of ENERGY be pleased to state:

(a) how much loan has been sanctioned recently by the World Bank for power projects in Uttar Pradesh;

(b) how this loan will be utilised; and

(c) how it will effect the improvement of power supply in Uttar Pradesh?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRI KALPNATH RAI): (a) to (c). The World Bank are providing loan assistance of \$ 350 million for the Uttar Pradesh power project. The Legal Agreements are yet to be signed. The composite project would cover the implementation of the Srinagar hydro-electric project (330 MW), the rehabilitation of the Obra 'B' and Harduaganj 'A' thermal power stations and the associated transmission system assisting, thereby in meeting the power demand in the State.

Collaboration in Ib Valley in Orissa

1004. DR. DATTA SAMANT: Will the Minister of ENERGY be pleased to state:

(a) whether it is a fact that Bechtel, a giant American Corporation has asked for collaboration in Ib Valley in Orissa with Hinduja Group;

(b) if so, the details of this project; and

(c) the decision taken by Government in the matter?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRI KALPNATH RAI): (a) to (c). It is a fact that M/s. Bechtel in association with the Hinduja Group evinced interest in the setting up of the proposed Ib Valley Thermal Project of 4X210 MW on a turn-key basis. The project has been sanctioned for implementation in the State Sector. M/s. Orissa Power Generation Corporation have placed a letter of intent on M/s. BHEL for implementation of the project.

ONGC Tenders for Rig Charter Hire

1005. DR. DATTA SAMANT: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the number and names of companies identified being eligible to bid for the Oil and Natural Gas Commission tenders for rig charter hire,

(b) whether Mazagon Dock Ltd. is one of the companies; and

(c) whether Government will accord any preference to this key defence establishment?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHMA DUTT): (a) The global tenders floated by ONGC for the charter hire of rig are open to all companies desirous of participating in them.

(b) Mazagon Dock Ltd. has so far not participated in any tender floated by the ONGC for the charter hire of rigs.

(c) All domestic companies in the oil field services sector are entitled inter alia to a price preference over the lowest technically acceptable foreign offer ranging from 10% to 40% based on imported, leased/ owned or indigenously manufactured,